

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO 695/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : Presco-Mec Autocomp Pvt. Ltd.
V/s
Piyush Colnisers Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SUNIL GOYAL	Advocate for Applicant		
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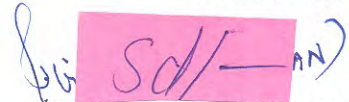


ORDER

For order see CP No. 693/2016.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

26.4.2017
Vineet